

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 603 of 96

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman
Hon'ble Mr. S. Dasgupta, Administrative Member

NARAYAN CH. MONDAL

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Mr. S.N. Das, counsel

Heard on : 5.2.98

Order on : 5.2.98

O R D E R

S.N. Mallick, VC

None appears for the applicant when the matter is called today for hearing. It is recorded that earlier on few occasions none appeared for the petitioner. Mr. S.N. Das, ^{Mr. S.N. Das,} ^{1/2} counsel appears for the respondents. Reply filed by the respondents be kept on record. The application is dismissed for default. No order as to costs.

wide order
dt 20/2/98

WT
MEMBER (A)

SV
VICE-CHAIRMAN